

VOLUME FALLS ROUGHLY 20%,SAYS BCG REPORT

# Foreign deals by Indian firms offset overall fall in M&As

FE BUREAU  
Bengaluru, September 21

INDIAN COMPANIES ARE buying more abroad even as foreign acquirers pull back from India, according to a report by Boston Consulting Group (BCG) released on Monday.

Outbound deal value, where Indian strategic buyers acquired targets outside the country, rose 76% to \$8.8 billion in the first seven months of 2026 from \$5 billion a year ago even as the number of outbound deals fell 19% to 92. Over the same period, inbound deal value, where foreign buyers acquired Indian targets, fell 58% to \$2.7 billion. The domestic deal value, covering Indian buyers acquiring Indian targets, fell 14% to \$10.1 billion, the data showed. The overseas buying helped keep India's overall M&A value nearly flat, down 2% so far this year, even though deal volume fell by roughly 20%. The drop in volume was slightly steeper than the global decline of about 18%.

"The Indian outbound story isn't just the large conglomerates anymore. We are seeing mid-sized companies buy capabilities and market access abroad and that is a healthy sign on confidence," said Dhruv Shah, managing director and partner, BCG.

BCG identified three reasons Indian companies are buying abroad. The first is the internationalisation of supply chains in sectors where Indian firms already compete glob-

## MID-SIZE FIRMS GAIN GROUND



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ally, such as Sun Pharma's acquisition of Organon. The second is access to order books and business development capacity in established markets, as with LTM's purchase of Randstad and Mphasis's acquisition of Theora and Practice Business Intelligence.

The third, which the report calls arguably the most consequential, is buying capabilities that cannot readily be sourced in India, chiefly AI-enabled IT services. BCG cited Coforge's acquisition of Encora and Infosys' deals for Versant and Stratus. IT services buyers, it said, have rotated out of business process outsourcing, cybersecurity and data analytics and into verticalised IT capability, choosing to buy rather than build.

The shift overseas came as

buyers across the market placed fewer but larger bets. Deals worth more than \$1 billion made up half of India's deal value in January-July 2026, up from 34% a year earlier, while deals above \$500 million accounted for 59%, against 49%. Transactions above \$100 million held up better than the broader market, with 45 deals so far this year against 51 in the same period of 2025 and 37 in 2024.

Most of the contraction was in small deals. Transactions below \$1 million accounted for about half of the fall in deal volume, far more than their share of total deals, the report added. BCG said this reflected investors' caution towards deals that did not move the needle or involved less proven segments.

# Hosur plant our base for Aequs 2.0: CEO

NARAYANAN V  
Belagavi, September 21

AIRBUS AND BOEING supplier Aequs is betting on its Hosur manufacturing plant to drive the next phase of growth, as it looks to expand beyond aerostructure component supply into high-value aero-engine and complex landing-system components.

"We have (Aequs) version 2.0 getting launched in Hosur," Aravind Melligeri, executive chairman and CEO, Aequs, told FE. The company plans to operationalise the first plant in Hosur during the second half of FY27-28,

with revenue expected to start flowing in FY29.

Aequs last year signed an MoU with the Tamil Nadu government to set up a ₹1,900-crore facility in Hosur focused on aero-engine and complex landing-gear components.

Melligeri said the choice of Hosur is to capitalise on the ecosystem advantage. Rolls-Royce and Hindustan Aeronautics already operate a joint venture manufacturing facility in Hosur focused on producing advanced jet-engine compressor and turbine components.

(The writer was in Belagavi at the invitation of Aequs)

FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
MATARAMI INFRASTRUCTURE PVT LTD OPERATING IN CONSTRUCTION BUSINESS AT BIHAR  
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| Sl. No. | RELEVANT PARTICULARS                                                                                                                                                                                                                                                    |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of the corporate debtor along with PAN & CIN<br>MATARAMI Infrastructure Pvt.Ltd<br>PAN: AAKJ3404E<br>CIN: IN024509R2014PTC069021                                                                                                                                   |
| 2.      | Address of the registered office<br>Basant Vihar, W-15, P.S. Mehra, O.P., Dumra, Patna, Bihar, India - 843301                                                                                                                                                           |
| 3.      | URL of website<br>The Corporate Debtor does not maintain any website                                                                                                                                                                                                    |
| 4.      | Details of place where majority of fixed assets are located<br>The Corporate Debtor's assets are located at Sitamarhi, Bihar, India. For more details the interested applicant may contact us at <a href="mailto:corp.matarami@gmail.com">corp.matarami@gmail.com</a>   |
| 5.      | Installed capacity of main products/ services<br>Not Applicable                                                                                                                                                                                                         |
| 6.      | Quantity and value of main products/ services sold in last financial year<br>Revenue from operations is to the tune of Rs. 11.05, 672.00 as on 31.03.2025. Presently the corporate debtor does not have any operations.                                                 |
| 7.      | Number of employees/ workmen<br>NIL                                                                                                                                                                                                                                     |
| 8.      | Financial details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:<br>Interested applicant may contact us at <a href="mailto:corp.matarami@gmail.com">corp.matarami@gmail.com</a> for the details. |
| 9.      | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:<br>Interested applicant may contact us at <a href="mailto:corp.matarami@gmail.com">corp.matarami@gmail.com</a> for the details                                            |
| 10.     | Last date for receipt of expression of interest<br>07.10.2026                                                                                                                                                                                                           |
| 11.     | Date of issue of provisional list of prospective resolution applicants<br>22.10.2026                                                                                                                                                                                    |
| 12.     | Last date for submission of objections to provisional list<br>01.11.2026                                                                                                                                                                                                |
| 13.     | Date of issue of final list of prospective resolution applicants<br>05.11.2026                                                                                                                                                                                          |
| 14.     | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants<br>05.11.2026                                                                                                                          |
| 15.     | Last date for submission of resolution plans<br>05.12.2026                                                                                                                                                                                                              |
| 16.     | Process email id to submit Expression of Interest<br><a href="mailto:corp.matarami@gmail.com">corp.matarami@gmail.com</a>                                                                                                                                               |
| 17.     | Details of the corporate debtor's registration status as MSME<br>The corporate debtor is not registered as a micro, small or medium enterprise under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006).                                        |

Note:

- This is a fresh invitation for expression of interest, issued pursuant to the approval of the Committee of Creditors at its 5th meeting held on 17.08.2026, the earlier invitation dated 27.07.2026 having lapsed without receipt of any Expression of Interest.
- The 27th day of the Corporate Insolvency Resolution Process ("CIRP") of the Corporate Debtor fell on 19 August 2026. Considering the status of the CIRP and the activities required for its effective conclusion, the Committee of Creditors ("CoC"), at its 4th meeting, approved an extension of the CIRP period by a further 60 days. Pursuant to this approval, the Resolution Professional ("RP") has filed the requisite application before the Hon'ble Adjudicating Authority seeking an extension of the CIRP period by a further period of 60 days from 19 August 2026. The application is presently pending adjudication. Further, for completing the remaining activities of the CIRP, including, inter alia, submission of resolution plans; if any, received pursuant to the fresh Form G, evaluation and due diligence of such plan(s), negotiations and/or modifications, and CoC consideration and voting on such plan(s), followed by filing the CoC-approved plan before the Hon'ble Adjudicating Authority, the CoC, through e-voting following it's 6th meeting, approved seeking an extension of 80 days to complete the process. Accordingly, the RP is preparing and filing an appropriate application before the Hon'ble Adjudicating Authority seeking extension of the aforesaid 80 days, along with the grounds and circumstances necessitating this extension. It is clarified that both the extension of 60 days and the extension of 80 days, as applicable, are subject to the orders and approval of the Hon'ble Adjudicating Authority.

Sd/-  
CMA Jaishree Kannan  
Resolution Professional - Matarami Infrastructure Private Limited  
Reg. No. IBBI/IPA-002/IP-N0124/2022-2023/14076  
Registered Address: "Vinayak Apartments",  
Flat 7, 2nd floor, 25, Karunamoyee Ghat Road (Tollygunge Area),  
Kolkata 700062, West Bengal, India  
Date: 22.09.2026  
Place: Kolkata  
Authorization for Assignment is valid till 30th June 2027  
Email: [corp.matarami@gmail.com](mailto:corp.matarami@gmail.com)

# Stellantis raises stake in India JV to 100%

AKBAR MERCHANT  
Mumbai, September 21

STELLANTIS INDIA HAS acquired the remaining equity stake held by CK Birla Group firm Hindustan Motor Finance Corporation (HMFCL) in Stellantis Automobiles India (SAIPL), taking 100% ownership of the joint venture and its car assembly facility in Thiruvallur, Tamil Nadu. The transaction, executed through foreign direct investment, brings to an end the joint venture formed in 2017 between Stellantis and the CK Birla Group, which marked the entry of French automaker Citroen into India. The Thiruvallur plant currently manufactures four Citroen models, the C3, eC3 EV, the C3 Aircross and Basalt and also ships completely built units to eight export markets.

With full control of the facility, Stellantis plans to increase annual production at Thiruvallur by more than 160%, from 16,000 units in 2026 to over 43,000 units by 2028. The expansion is also expected to more than double the plant's direct shopfloor workforce from the current 610 employees.

Shailesh Hazela, CEO and Managing Director, Stellantis India, said, "Having invested close to ₹11,000 crore in the country to build a strong manufacturing, engineering and export ecosystem, we continue to see significant opportunities ahead."

Besides Thiruvallur, Stellantis operates its primary Indian manufacturing hub in Ranjan-gaon, Pune, through FIAPL, a 50:50 joint venture with Tata Motors.

**INSTITUTE FOR STEEL DEVELOPMENT & GROWTH (INSDAG), Kolkata**  
(An institute promoted by Ministry of Steel and Steel producers)  
**REQUIRES**  
**CIVIL/STRUCTURAL ENGINEERS**  
Last date of receipt of application 26th October 2026  
For details login to [www.insdag.com](http://www.insdag.com)

**VEDANTA IRON AND STEEL LIMITED**  
CIN: L24109MH2023PLC411777  
Regd. Office: Vedanta Iron And Steel Limited, C-103, Atul Projects, Corporate Avenue New Link, Chakala MIDC, Mumbai, Maharashtra – 400 093  
Telephone No.: +91 832 6713601 | E-mail: [visl.cs@vedanta.co.in](mailto:visl.cs@vedanta.co.in)  
Website: [www.vedantaironandsteel.com](http://www.vedantaironandsteel.com)

**CORRIGENDUM TO THE POSTAL BALLOT NOTICE DATED AUGUST 31, 2026**

This corrigendum, hereinafter referred to as the "Corrigendum", is being issued by Vedanta Iron And Steel Limited, hereinafter referred to as the "Company", in connection with the Postal Ballot Notice dated August 31, 2026, hereinafter referred to as the "Postal Ballot Notice", circulated to the Members of the Company for seeking their approval through remote e-voting in respect of the matters set out therein.

Following a detailed review of the transaction schedules and disclosures forming part of Item Nos. 10 to 16 of the Postal Ballot Notice, the Company has identified the need for further evaluation of the scope, categorisation and classification of certain proposed transactions, the transaction values and limits contemplated thereunder, the applicable approval requirements and the corresponding disclosures proposed to be provided to shareholders.

Accordingly, as a matter of abundant caution and good corporate governance, the Board of Directors of the Company has decided to withdraw the following Items from the Postal Ballot Notice:

**Item No. 10:** To approve material related party transaction(s) between the Company and certain Identified Related Parties of the Company.

**Item No. 11:** To approve material related party transaction(s) between Sesa Resources Limited ("SRL"), a material subsidiary of the Company and certain Identified Related Parties of the Company.

**Item No. 12:** To approve material related party transaction(s) between Sesa Mining Corporation Limited ("SMCL"), a material subsidiary of the Company and certain Identified Related Parties of the Company.

**Item No. 13:** To approve material related party transaction(s) between Bloom Fountain Limited ("BFL"), a material subsidiary of the Company and certain Identified Related Parties of the Company.

**Item No. 14:** To approve material related party transaction(s) between ESL Steel Limited ("ESL"), a material subsidiary of the Company and certain Identified Related Parties of the Company.

**Item No. 15:** To approve material related party transaction(s) between Western Cluster Limited ("WCL"), a material subsidiary of the Company and certain Identified Related Parties of the Company.

**Item No. 16:** To approve material related party transaction(s) between Desai Cement Company Private Limited ("DCCPL"), a material subsidiary of the Company and certain Identified Related Parties of the Company.

Consequently, Item Nos. 10 to 16 shall not be considered for approval by the Members of the Company under the present Postal Ballot process.

Members are further informed that:

- any votes already casted in respect of Item Nos. 10 to 16 shall not be taken into account by the scrutinizer while determining and declaring the results of said Postal Ballot;
- the remote e-voting process shall continue in respect of the remaining items contained in the Postal Ballot Notice i.e. Item Nos. 1 to 9;
- the withdrawal of Item Nos. 10 to 16 shall not affect the validity of the remaining items contained in the Postal Ballot Notice;
- all other contents, terms and disclosures contained in the Postal Ballot Notice, except to the extent modified by this Corrigendum, shall remain unchanged and continue to be valid and remain in force; and
- this Corrigendum shall form an integral part of the Postal Ballot Notice and shall be read in conjunction therewith.

The Members are requested to take note of the above modification while considering the Postal Ballot Notice.

**For Vedanta Iron And Steel Limited**  
Sd/-  
**Tina Lakhani**  
Company Secretary and Compliance Officer  
Membership No.: A34723

Date: September 21, 2026  
Place: Panaji - Goa

# Maruti to bring ITIs to JIMs level

NITIN KUMAR  
New Delhi, September 21

IN A BID to make vocational training closely aligned with industry requirements, country's largest carmaker Maruti Suzuki plans to upgrade 31 Industrial Training Institutes (ITIs) to the standards of Japan-India Institutes for Manufacturing (JIMs) with an investment of close to

₹100 crore in two years. The JIM is part of joint government initiatives by Japan and India to skill manufacturing-related human resources in India. It combines government-approved ITI courses with industry-specific training, industry-standard equipment and experienced industry trainers to provide government-approved National Trade Certificate ITI

programmes as well as short-term industry-focused courses. The company also aims to increase the female student intake at its Japan-India Institute for Manufacturing at Manesar to 30% by the Academic Year 2028-29 from current 9%, in a bid to enhance women's participation in the country's automotive manufacturing workforce.

**DELHI TRANSPORT CORPORATION**  
(GOVT of NCT OF DELHI)  
**I.P Estate New Delhi-110002**

**PUBLIC NOTICE**  
**DTC EMPLOYEES SUPERANNUATION PENSION TRUST**

It is hereby notified that Life Certificates of 226 Pensioners/Family Pensioners have not been received for more than three years. The concerned Pensioners/Family Pensioners/ Legal Heirs/Nominees are hereby given a final opportunity to submit Life Certificate or relevant claim/death documents within 30 days from the date of publication of this notice to the Pension Cell, DTC.

In case of non-receipt of any response within the stipulated period, further action regarding the pension liability shall be taken as per applicable rules.

| SNO. | NAME                     | DESIG     | TNO   | SNO. | NAME                 | DESIG     | TNO   |
|------|--------------------------|-----------|-------|------|----------------------|-----------|-------|
| 1.   | I.A. Khan                | CSO       | 156   | 114. | Smt Ram Wati         | Driver    | 14409 |
| 2.   | Swatantar Chopra         | PRM       | 195   | 115. | Smt Shakuntala Devi  | Driver    | 14664 |
| 3.   | Smt Jawala Devi          | Forman    | 460   | 116. | Darshan Singh        | Driver    | 14758 |
| 4.   | Desh Raj                 | Forman    | 689   | 117. | Smt Jasmel Kaur      | Driver    | 14997 |
| 5.   | Smt Shail Shankar Mathur | Forman    | 875   | 118. | Smt Krishna Devi     | Driver    | 15030 |
| 6.   | Smt Ram Payari           | SWEPPER   | 936   | 119. | Gian Chand           | Driver    | 15038 |
| 7.   | Baldev Raj               | Forman    | 1081  | 120. | Smt Savitri Sharma   | Driver    | 15069 |
| 8.   | Smt. Santra Devi         | A.FITTER  | 1392  | 121. | Smt Parmali Devi     | Driver    | 15088 |
| 9.   | Smt Daya Gulati          | AE(M)     | 1432  | 122. | Randhir Singh        | Driver    | 15239 |
| 10.  | Bishan Singh Vats        | MGR(M)    | 1457  | 123. | Chhuttan Lal         | COND.     | 16078 |
| 11.  | Smt Bimla Satija         | AAO       | 1581  | 124. | Ajay Pal Singh       | ATI       | 16151 |
| 12.  | Smt Swaran Kanta         | SR.PO     | 1681  | 125. | Surinder Singh       | ATI       | 16239 |
| 13.  | Smt Krishna Kumari       | AAO       | 2023  | 126. | Smt Sudesh           | COND.     | 16561 |
| 14.  | Smt Mantha Chopra        | SR.CLERK  | 2033  | 127. | Smt Murti Devi       | COND.     | 17016 |
| 15.  | Smt. Radha Devi          | A.I       | 2148  | 128. | Smt Prem Wati        | COND.     | 17023 |
| 16.  | Smt.Chameeli Devi        | TR.SUP    | 2430  | 129. | Umed Singh           | TR.SUP    | 17401 |
| 17.  | Balbir Chand Sharma      | PHAR.     | 2515  | 130. | Ram Chander          | ATI       | 17496 |
| 18.  | Balwant Singh            | AE        | 2548  | 131. | Satya Narain         | COND.     | 17816 |
| 19.  | Smt Sanderosh            | S/CLEERK  | 2573  | 132. | Smt Shanti Devi      | COND.     | 17825 |
| 20.  | Smt Chandrawati          | SWEPPER   | 2667  | 133. | Smt Sudesh           | ATI       | 18017 |
| 21.  | Jagdish Raj              | Foreman   | 2710  | 134. | Smt Kamlesh          | COND.     | 18121 |
| 22.  | Smt Vidya Wati           | TR.SUP    | 2819  | 135. | Joginder Singh       | ATI       | 18275 |
| 23.  | Smt. Yashoda Rani        | TR.SUP    | 2905  | 136. | Ishwar Singh         | ATI       | 18666 |
| 24.  | Smt Daropati Devi        | TR.SUP    | 2930  | 137. | Smt.Harbhajan Kaur   | COND.     | 19093 |
| 25.  | Braham Singh             | TI        | 3323  | 138. | Smt Krishna Devi     | TI        | 19190 |
| 26.  | Om Parkash               | ATS       | 3428  | 139. | Ram Kishan           | COND.     | 19776 |
| 27.  | Smt. Shiksha Devi        | TR.SUP    | 3440  | 140. | Smt Savitri          | ATI       | 20102 |
| 28.  | Smt. Sheela Rani         | TR.SUP    | 3507  | 141. | Smt Basanti Devi     | COND.     | 20195 |
| 29.  | Smt Sukh Devi            | TR.SUP    | 3633  | 142. | Smt Phul Wati        | COND.     | 20386 |
| 30.  | Kunti Nandan Sharma      | AE        | 4047  | 143. | Jagminder Singh      | ATI       | 20467 |
| 31.  | Smt Kela Devi            | SK        | 4054  | 144. | Smt Premo Devi       | COND.     | 20700 |
| 32.  | Smt Gairda Devi          | AE        | 4161  | 145. | Kumari Kirti         | COND.     | 20735 |
| 33.  | Krishan Lal              | A.Forman  | 4222  | 146. | Shiv Raj Singh       | COND.     | 20980 |
| 34.  | Smt Razia Begam          | ELECT     | 4228  | 147. | Jai Bhagwan          | ATI       | 21325 |
| 35.  | Smt Surjeet Kaur         | MECH      | 4238  | 148. | Sh Daya Nand Sharma  | ATI       | 21334 |
| 36.  | Smt Roop Wati            | FITTER    | 4330  | 149. | Ram Bharat Singh     | TTC       | 21380 |
| 37.  | Rajinder Singh           | ELECT     | 4413  | 150. | Sukhbir Singh        | TI        | 21562 |
| 38.  | Smt Jyoti Sen            | A/B/FITT  | 4641  | 151. | Smt Satto            | TI        | 21682 |
| 39.  | Smt Khiliya Devi         | FITT      | 4720  | 152. | Kishan Singh         | COND.     | 21724 |
| 40.  | Sahib Singh              | A.Forman  | 4754  | 153. | Smt Asha Devi        | COND.     | 21944 |
| 41.  | Suresh Kumar             | ELECT-II  | 5356  | 154. | Khacheru Singh       | ATI       | 22177 |
| 42.  | Smt Sharda Devi          | S/CLEANER | 5366  | 155. | Ahmed Ali            | TI        | 22652 |
| 43.  | Smt Onkar Rani           | A.Forman  | 5626  | 156. | Sukhbir Singh        | COND.     | 22764 |
| 44.  | Smt Shanti Devi          | MECH      | 5801  | 157. | Smt Sunita Kumari    | TI        | 22934 |
| 45.  | Rattan Singh             | A.Forman  | 5822  | 158. | Krishan Lal          | TTC       | 22948 |
| 46.  | Smt. Veera Wati          | FITT      | 5835  | 159. | Smt Sila Devi        | COND.     | 23044 |
| 47.  | Smt Sheetal Kaur         | B/FITTER  | 5908  | 160. | Smt Om Wati          | SR.CLERK  | 23281 |
| 48.  | Jagdish Chander          | S/CLEANER | 5947  | 161. | Jamuna Dass          | COND.     | 23335 |
| 49.  | Smt Laxmi Devi           | B/SMITH   | 6015  | 162. | Ram Kumar            | COND.     | 23446 |
| 50.  | Smt Kailasho Devi        | FITT      | 6417  | 163. | Satya Narain         | COND.     | 23708 |
| 51.  | Vasdev Tripathi          | MECH      | 6678  | 164. | Smt Ranjeet Kaur     | A.E       | 24054 |
| 52.  | Smt Prem Pyari           | A.Forman  | 7028  | 165. | Megh Singh           | Driver    | 25050 |
| 53.  | Hari Dutt                | B/FITTER  | 7064  | 166. | Smt Urmila           | Driver    | 25097 |
| 54.  | Balbir Singh             | VUL       | 7073  | 167. | Smt. Kiran Bala      | COND.     | 27024 |
| 55.  | Smt Barfi Devi           | A.Forman  | 7221  | 168. | Lala Ram             | SR/CLEERK | 27355 |
| 56.  | Smt Gulab Rani           | MECH      | 7270  | 169. | Smt Shakuntla        | COND.     | 27634 |
| 57.  | Smt Madhu Bali           | A.FITT    | 7319  | 170. | Rajbir Singh         | Driver    | 28337 |
| 58.  | Smt Maya                 | VUL       | 7991  | 171. | Smt Laxmi Devi       | Driver    | 28802 |
| 59.  | Surjit Singh             | A.Forman  | 8472  | 172. | Krishan              | Driver    | 29006 |
| 60.  | Smt Asha Devi            | MECH      | 8774  | 173. | Raj Kumar            | Driver    | 29035 |
| 61.  | Ram Parkash              | S/CLEANER | 8884  | 174. | Smt Indra Wati       | Driver    | 29136 |
| 62.  | Smt Maryam               | B/SMITH   | 9230  | 175. | Smt. Rajwanti        | SIHAV.    | 29242 |
| 63.  | Smt Jaidhari Devi        | HELPER    | 9243  | 176. | Smt Kamlesh Devi     | Driver    | 29354 |
| 64.  | Alraj                    | MECH      | 9303  | 177. | Raj Singh            | S/CLEANER | 29468 |
| 65.  | Smt. Kaushalya Devi      | S.FITT    | 9476  | 178. | Balwant Singh        | Driver    | 29485 |
| 66.  | Smt Lachman Kanwar       | Driver    | 9817  | 179. | Sohan Pal Singh      | Driver    | 29656 |
| 67.  | Het Singh                | Driver    | 9838  | 180. | Smt Maya Devi        | MO        | 30954 |
| 68.  | Smt Amargeet Kaur        | Driver    | 9865  | 181. | Vishwa Nath Kushwaha | FITTER    | 31507 |
| 69.  | Smt Usha Sharma          | Driver    | 10025 | 182. | Mohinder Singh       | Driver    | 31636 |
| 70.  | Smt Maheshwari           | Driver    | 10046 | 183. | Rajender Singh       | SIATTN    | 31786 |
| 71.  | Hari Chand               | Driver    | 10264 | 184. | Ramesh Chander       | Driver    | 31992 |
| 72.  | Smt Mohender Kaur        | Driver    | 10380 | 185. | Smt Krishna Kumari   | COND.     | 32005 |
| 73.  | Janardhan Singh          | Driver    | 10432 | 186. | Smt Parkashi         | ATI       | 32518 |
| 74.  | Gidowari                 | Driver    | 10847 | 187. | Shri Ram             | A/FITT    | 33099 |
| 75.  | Balbir Singh             | Driver    | 10849 | 188. | Smt Bala Devi        | COND.     | 34072 |
| 76.  | Duli Chand               | Driver    | 10874 | 189. | Smt. Geeta Devi      | A/FITTER  | 35009 |
| 77.  | Kartar Singh             | Driver    | 10887 | 190. | Nafe Singh           | ATI       | 35344 |
| 78.  | Dalel Singh              | Driver    | 10907 | 191. | Smt Dhan Kaur        | Driver    | 36689 |
| 79.  | Smt Surjeet Kaur         | Driver    | 11186 | 192. | Smt Raj Bala         | Driver    | 38347 |
| 80.  | Dharam Singh             | V/EXAM    | 11194 | 193. | Ram Phal             | Driver    | 38383 |
| 81.  | Iqbal Singh              | Driver    | 11211 | 194. | Mohinder Singh       | T.MAN     | 38771 |
| 82.  | Bhagwan Singh            | Driver    | 11297 | 195. | Dalbir Singh         | COND.     | 39521 |
| 83.  | Ram Nath                 | A.T.I     | 11337 | 196. | Mangu Ram            | Driver    | 40364 |
| 84.  | Smt Santra Devi          | Driver    | 11510 | 197. | Yash Pal             | S/CLEANER | 40512 |
| 85.  | Smt.Chandro Devi         | Driver    | 11702 | 198. | Gulab Chand          | A/FITTER  | 42664 |
| 86.  | Charanjai Lal            | Driver    | 11703 | 199. | Tej Ram              | Driver    | 42825 |
| 87.  | Ramji Lal                | Driver    | 11846 | 200. | Ram Punjit Rai       | Driver    | 42891 |
| 88.  | Smt Shanti Devi          | Driver    | 12246 | 201. | Jagbir Singh         | Driver    | 43992 |
| 89.  | Smt Saroj                | Driver    | 12301 | 202. | Smt Raj Devi         | S/CLEANER | 44206 |
| 90.  | Smt Krishna Devi         | Driver    | 12323 | 203. | Smt Shashi Devi      | MICHINIST | 44911 |
| 91.  | Baldev Singh             | Driver    | 12427 | 204. | Amrik Singh          | Driver    | 45177 |
| 92.  | Smt Yashoda Bai          | V/EXAMNER | 12481 | 205. | Uttam Lal            |           |       |